



Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, J&K Srinagar/Jammu  
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**Notification**

**Jammu, the 23<sup>rd</sup> March, 2018**

SRO 141 .- Whereas, immovable property comprising of land measuring 17 Kanals - 03 Marlas, the details/particulars of which are given in Annexure-A to this notice, in Villages Khurdwah (Lowang), Dhaggar & Gatti(Sarthall), Tehsil Bani, District Kathua is required by the Union Government in connection with the purposes of the Union; and

Whereas, a requisition in this behalf has been received by the State Government from the Ministry of Defence, Government of India:

Now, therefore, in exercise of the powers conferred by section 21 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable property Act, 1968, the Government hereby notifies that the aforesaid property be requisitioned.

By order of the Government of Jammu and Kashmir.

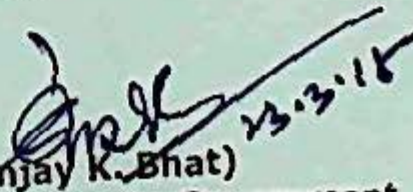
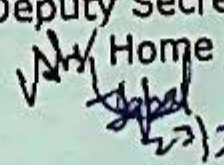
Sd/-  
(R.K. Goyal) IAS  
Principal Secretary to Government  
Home Department

No. Home/Land-Acq/91/2017

Dated: 23.03.2018

Copy to the:-

1. Divisional Commissioner, Jammu.
2. Commissioner/Secretary to Government, Revenue Department.
3. Secretary to Government, Department of Law Justice and Parliamentary Affairs (w.7.s.c).
4. Deputy Commissioner, Kathua.
5. Defence Estates Officer, Jammu Circle, Jammu Cantt.
6. H.Q 10 Inf. Div. C/o 56 APO for information.
7. 52 Inf. Bde C/o 56 APO for information.
8. Stock file.

  
(Sanjay K. Bhat)  
Deputy Secretary to Government  
Home Department  
  
23/3

Annexure - A

(49)

SRo 141

S. No.	Name of Tehsil.	Name of village	Kh. No.	Area		Classification of land.		
				K	M	I	II	III
01	Bani / Kathua	Khurdwa (Lowang)	935	00	14	-	II	-
02	-Do-	-Do-	940	01	00	-	II	-
03	-Do-	-Do-	940	00	02	-	II	-
04	-Do-	-Do-	732	00	02			
05	-Do-	Dhaggar	1544/640	04	00	-	-	III
06	-Do-	-Do-	1544/640	02	00	-	-	III
07	-Do-	-Do-	1544/640	01	00	-	-	III
08	-Do-	-Do-	641	03	14	-	-	III
09	-Do-	-Do-	641	01	05	-	-	III
10	-Do-	-Do-	658	01	00	-	-	III
11	-Do-	Gatti (Sarhali)	176	02	06	-	II	-
			-	17	03	-	-	-

*[Handwritten signatures and marks]*

22/3

2013.